

1. Poverty Ratio of Assam is used for Sikkim, Arunachal Pradesh, Meghalaya, Mizoram, Manipur, Nagaland and Tripura.
2. Poverty Ratio of Tamil Nadu is used for Pondicherry and A&N Island.
3. Poverty Ratio of Kerala is used for Lakshdweep.
4. Poverty Ratio of Goa is used for Damand & Diu.
5. Urban Poverty Ratio of Punjab used for both rural and urban poverty of Chandigarh.
6. Poverty Line of Maharashtra and expenditure distribution of Goa is used to estimate poverty ratio of Goa.
7. Poverty Line of Maharashtra and expenditure distribution of Dadra & Nagar Haveli is used to estimate poverty ratio of Dadra & Nagar Haveli.
8. Poverty Ratio of Himachal Pradesh is used for Jammu & Kashmir for 1993-94.

Drive to Check Pollution

5075. SHRI PANKAJ CHOWDHARY : Will the PRIME MINISTER be pleased to state :

- (a) whether Indian Oil Corporation propose to launch any special drive to check pollution;
- (b) if so, the details thereof; and
- (c) the date by which this drive is likely to be launched?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) No, Sir.

(b) and (c) Do not arise.

[English]

Refinance Support by NABARD

5076. SHRI G.A. CHARAN REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether NABARD has disbursed Rs. 3.523 crore towards refinance support to various financial bodies against their rural investment credit during 1996-97;

(b) if so, the amount disbursed during 1995-96;

(c) the name of financial bodies to whom this fund was provided for rural investment;

(d) to what extent the amount was spent in various States alongwith the names of schemes of which this amount was spent;

(e) whether NABARD has received any report from these institutions for their development works undertaken by them with this fund in the States; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (c) National Bank for Agriculture and Rural Development (NABARD) has reported that it has disbursed Rs. 3523 cores as refinance to various financial agencies against their rural investment credit disbursements during 1996-97. The refinance assistance disbursed during 1995-96 was Rs. 3064 crores to various financial agencies. The financial

agencies to whom refinance assistance has been provided for agriculture and rural development are (i) Commercial Banks, (ii) Co-operative banks viz. State Co-operative Banks (SCBs) and State Co-operative Agriculture and Rural Development Banks (SCARDBs), and (iii) Regional Rural Banks.

(d) The State/Union Territory-wise amount of refinance provided by NABARD during 1995-96 is given in the attached statement-I. The names of schemes under which the said amount has been disbursed are given in the attached Statement-II.

(e) and (f) Financial agencies undertake periodic monitoring of utilisation of loans disbursed by them. NABARD also conducts, from time to time loan utilisation studies on sample basis in various States/Union Territories covering various investments and financial agencies in respect of the investments refinanced by it. NABARD has reported that it has conducted 98 such studies during the year 1995-96 and 25 studies during the year 1996-97.

Statement-I

State / Union Territory-wise refinance disbursement by NABARD during 1996-97

(Rs. in lakhs)

State/Union Territory		Amount
1	2	3
1.	Andaman & Nicobar Islands	1114
2.	Andhra Pradesh	35401
3.	Arunachal Pradesh	849
4.	Assam	6553
5.	Bihar	14079
6.	Chandigarh	4
7.	Dadra & Nagar Haveli	16
8.	Goa	762
9.	Gujarat	19643
10.	Haryana	20583
11.	Himachal Pradesh	3475
12.	Jammu & Kashmir	943
13.	Karnataka	27764
14.	Kerala	18377

1	2	3
15.	Lakshadweep	0
16.	Madhya Pradesh	15122
17.	Maharashtra	36003
18.	Manipur	742
19.	Meghalaya	711
20.	Mizoram	289
21.	Nagaland	204
22.	National Capital Territory of Delhi	669
23.	Orissa	11611
24.	Pondicherry	150
25.	Punjab	22456
26.	Rajasthan	23587
27.	Sikkim	89
28.	Tamil Nadu	29802
29.	Tripura	1446
30.	Uttar Pradesh	48352
31.	West Bengal	12415
Total		352310

Figures provisional

Statement-II

Purpose for which assistance is being provided by NABARD under Investment Credit (Schematic Lending) Operation

1. Minor Irrigation
2. National Seeds Project III.
3. Massive National Assistance Programme
4. Rural Electrification Corporation
5. Land Development.
6. Farm Mechanisation.
7. Dryland Farming.
8. Plantation/Horticulture.
9. Dairy Development
10. Marine Fisheries
11. Inland Fisheries
12. Brackishwater Prawn Culture.
13. Storage, Godown, Market Yard.
14. Forestry.
15. Bio-gas.
16. Poultry Farming
17. Sheep/Goat/Piggery.
18. Integrated Rural Development Programme (Farm Sector).
19. Integrated Rural Development Programme (Industry)
20. Services/Business
21. Scheduled Caste/Scheduled Tribe (Farm Sector)
22. Scheduled Caste/Scheduled Tribe (Non-Farm Sector)
23. Non-Farm Sector

Bomb Blasts in Jammu and Kashmir

5077. SHRI MADHAVRAO SCINDIA :
SHRI MANGAT RAM SHARMA :

Will the PRIME MINISTER be pleased to state :

(a) the number of Bomb explosions in public place occurred in J&K State and the number of persons killed during the last five months;

(b) the steps being taken by the Government to stop recurrence of such incidence;

(c) the number of suspected persons arrested in this connection; and

(d) the details of the outcome of enquiry ordered into different incidents ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) According to information provided by the State Government there were 251 bomb blasts, explosions including grenade and IED explosions in the State of Jammu & Kashmir during the last five months viz. 15.11.96 to 15.4.97. A total of 876 persons, including 488 civilians, 70 Security Force personnel and 318 militants were killed in various incidents related to terrorist violence in the state during this period.

(b) Measures taken to contain such activities of the terrorists include intensified vigilance/patrolling in sensitive areas, establishment of pickets in vulnerable areas and at important places, sustained operations to locate and neutralise terrorists hideouts, streamlining of the system of Nakas and checkposts for checking of vehicles etc. in vulnerable areas, strengthening etc. of the intelligence machinery, increased vigil in the border areas to check infiltration and various measures aimed at creating awareness among people through media, etc.

(c) 704 persons were arrested by Security Forces for suspected involvement in terrorist activities in Jammu & Kashmir during this period.

(d) Cases are registered and inquiries are being made in all such incidents of terrorist activities. In the absence of mention of any specific incidents it is not feasible to provide any specific details regarding such investigation/enquiries.

Militancy in J&K

5078. KUMARI SUSHILA TIRIYA : Will the PRIME MINISTER be pleased to state :

(a) whether militants have stepped up their activities in the Kashmir in the recent past; and

(b) if so, the steps taken to tackle their activities ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF